


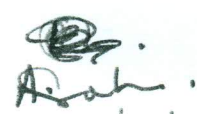
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.420/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name of the Company	Narayan Chandra Das -Versus- Diamond City South Resident Association & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	J. BANJARA, bcs	petitioner	 22/2/2018
2.	A. Sarkar Adv	R2,	 22/2/2018

ORDER

Ld. Counsel for the petitioner and the respondent no. 2
is present.

List it on 11/04/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)